

Date

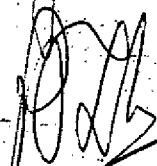
Office Report

Orders

4/5/98-23

Shri M. S. Ramamurthy for
Applicant. Shri V. S. Masurkar
for Respondent Nos. 1 and 2.
Shri K. S. Cooper for Respondent
No. 4.

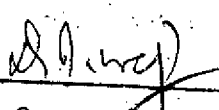
Adjourned to 19/6/98.


(P.P. Somastava) (R.G. Vaidyanatha)
M(A) V.C.
alyp.

19/6/98-24

Shri R. Ramamurthy for Applicant,
Shri V. S. Masurkar for Respondent
Nos. 1 to 3 and Shri Suresh for
Respondent No. 4.

On the request made by learned
Counsel for Applicant, the CA is
permitted to see withdrawal.
In the circumstances of the case,
there'll be no order as to costs.


(D.S. Baveja) (R.G. Vaidyanatha)
alyp. M(A) V.C.

Order/Judgement despatched
to Applicant/Respondent (s)

02/02/98


06/02/98

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